

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

49.C.P. (IB)127(MB)/2019

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.02.2019**

NAME OF THE PARTIES: First Virasat Realcon Pvt. Ltd  
V/s  
DDPL Global Infrastructure Pvt. Ltd & Ors

SECTION 59 (7) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

The Professional appears for the Petitioner submits that he is yet to file proof of service. The Professional is directed to take out one more notice clearly indicating the next date of hearing to the other side and file proof of service. List this matter on 27.02.2019.

Sd/-

V. NALLASENAPATHY  
Member (Technical)  
/NP/

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)